

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6424

ANSWERED ON:05.05.2010

CASES OF CORRUPTION

Singh Rajkumari Ratna;Yadav Shri M. Anjan Kumar

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether a number of cases of corruption by the passport officials of his Ministry have come to the notice during the last three years and the current year;
- (b) if so, the details thereof;
- (c) whether it is a fact that no serious action has been initiated by the Government against such officials;
- (d) if so, the details thereof and the reason therefor; and
- (e) the corrective measures taken by the Government in this regard?

Answer

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S. M. KRISHNA)

(a): Yes.

(b): Information is being compiled along the requested lines.

(c): Government has taken action, as required, against errant officials by sanctioning prosecution by the concerned investigating agencies and by taking appropriate departmental action.

(d): Information is being compiled along the requested lines.

(e): Government has also taken several corrective measures. These include periodic surprise inspections, including vigilance inspections, of Passport Offices, and ensuring greater accountability in the working of Passport Offices.